

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 1436  
ANSWERED ON 12.12.2023**

**Sports Facilities in Rural and Tribal Areas**

**1436. SHRI KULDEEP RAI SHARMA:  
DR. SUBHASH RAMRAO BHAMRE:  
SHRIMATI SUPRIYA SULE:  
DR. AMOL RAMSING KOLHE:  
DR. DNV SENTHILKUMAR S.:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government proposes to construct stadiums with latest sports facilities in each district and to provide such facilities in already existing stadiums with the objective of increasing inclination of the youth towards sports and to prepare talented young players at local level itself in the country;**

**(b) if so, the details thereof, State-wise and if not, the reasons therefor;**

**(c) whether the Government has taken steps to enhance the sports facilities in rural and tribal areas so as to encourage the talented youth of these areas and if so, the details thereof, State and district-wise;**

**(d) the details of future plans of the Government to identify the talents of school students and to provide them suitable opportunities and training to participate at international level in the country, State-wise including Andaman & Nicobar islands, Maharashtra and Tamil Nadu to enable them; and**

**(e) whether the Government is preparing any plan for any dedicated sports facility in the country, State-wise including Andaman & Nicobar Islands, Maharashtra and Tamil Nadu and if so, the details thereof?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ SHRI ANURAG SINGH THAKUR }**

**(a) and (b) No Sir. 'Sports' being a State subject, the primary responsibility to construct stadiums in each district and to provide such facilities in already existing stadiums rests with the respective State/Union Territory Governments. The Union Government supplements their efforts. However, this Ministry has sanctioned 340 sports infrastructure projects (as on 30.11.2023) of various categories across the country on the basis of proposals received from the State/UT Governments and other eligible entities.**

**(c) One of the sub-components of the Khelo India Scheme, "Promotion of rural and indigenous/tribal games", is specifically dedicated to the development of traditional sports in the country. The indigenous/traditional sports disciplines of Mallakhamb, Kalaripayattu, Gatka, Thang-Ta, Yogasana and Silambam have been identified for promotion by this Ministry under the Khelo India Scheme.**

**(d) The Sports Authority of India (SAI), an autonomous organisation under the Ministry of Youth Affairs and Sports, has 90 Extension Centres most of which are operational in schools across the country. Almost all the athletes under the SAI Sports Promotional Schemes are school/college-going students who are encouraged to participate in the school/university competitions. They are also supported financially to meet out their educational expenses as per the norms of the relevant scheme. Further, this Ministry has adopted 09 schools 18 Army Boys Sports Companies, 02 Army Girls Sports Companies, 01 Navy Boys Sports Company, 01 Airforce Boys Squadron and 03 Sports Schools (02 Kendriya Vidyalaya and 01 Assam Rifle Public School) under Khelo India Centres/ Khelo India State Centre of Excellence of Khelo India Scheme. In addition, 09 schools are covered under the National Sports Talent Contest Scheme of SAI. Further, under the Khelo India Scheme, this Ministry has taken a number of initiatives to cater to young talents in the country, such as conducting of Khelo India Youth Games, Khelo India University Games, Khelo India Winter Games, Khelo India Para Games, identification and training of young talents as Khelo India Athletes, assessment of fitness of school-going children, etc.**

**(e) No such proposal is under consideration in this Ministry.**

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